THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes. Sir.

(b) and (c) There has been no such observation by the Government.

Increase in flights from Delhi to Dharamsala

2612. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether only one 40- seater Kingfisher airlines aircraft is operating daily between Delhi to Dharamsala and back which is unable to accommodate all the passengers;
- (b) if so, whether Government has received request from Kangra Valley Travel Agents' Association to operate additional flights on the Delhi-Dharamshala circuit to facilitate the inflow of tourists to Kangara, Hamirpur and Chamba areas of Himachal Pradesh;
- (c) if so, whether Government proposes to operate additional flights on Delhi-Dharamsala circuit in view of coming tourist season; and
 - (d) if so, by when these flights are likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) At present, amongst scheduled domestic airlines, only Kingfisher Airlines is operating daily air services on Delhi-Dharamshala-Delhi route with ATR 42 aircraft having 48 seats. On Delhi-Dharamshala route there is no load restriction. However, on Dharamshala-Delhi route, there is a load restriction due to non-availability of refueling facility at Dharamshala airport.

- (b) No Sir.
- (c) and (d) The Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. The airlines provide air sevices to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

Demerger of Air India and Indina Airlines

2613. SHRI S. ANBALAGAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any proposal is under consideration to separate Air India and Indian Airlines as they were earlier;

- (b) if so, the details thereof and the time by which the demerger likely to take place;
- (c) whether there are allegations that the merge helped in thriving of private airlines; and
- (d) if so, the details thereof and the action taken/being taken against those responsibilities therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

Aircraft crashes in the country

2614. MS. SUSHILA TIRIYA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of aircraft crashes in the country during the last three years;
- (b) the number of pilots died in these crashes during the last three years;
- (c) whether the aircraft used for flights have become too old and outdated for such services; and
 - (d) if so, the steps being taken to replace the outstand aircrafts?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) There were 16 accidents to Indian Civil Registered aircraft during the last three years.

- (b) Total 15 number of pilot and co-pilot died in these crashes during the last three years.
- (c) No, Sir. Aircraft are maintained as per laid down requirements.
- (d) Does not arise.

Bilateral investment treaties

2615. SHRI PRAKASH JAVADEKAR: Will the Minister of FINANCE be pleased to state: